

IN THE HIGH COURT AT CALCUTTA
Constitutional Writ Jurisdiction
ORIGINAL SIDE

WPO 2025 of 2022

SUVENDU ADHIKARI AND ORS.
VERSUS
THE HON'BLE SPEAKER, WEST BENGAL LEGISLATIVE ASSEMBLY AND ORS.

BEFORE:

The Hon'ble JUSTICE RAJASEKHAR MANTHA

Date : 9th June, 2022.

Appearance:

Mr. Jaydip Kar, Sr. Adv.
Mr. Billwadal Bhattacharya, Adv.
Mr. Sayak Chakraborti, Adv.
Mr. Anish Kumar Mukherjee, Adv.
Mr. Surojit Saha, Adv.
Mr. Amrit Sinha, Adv.
Mr. Suryaneel Das, Adv.
...for the petitioners.

Mr. S.N. Mookerjee, Ld. Advocate General,
Md. T.M. Siddiqui, Adv.
Mr. P. Sinha, Adv.
...for the respondents.

The Court: Having heard Mr. S.N. Mookerjee, learned Advocate General for the Speaker, let this matter stand adjourned and be listed on 14th June, 2022 for further consideration.

Pendency of the writ petition and hearing of the matter shall not stand in the way of the parties in resolving the issues in accordance with rules.

(RAJASEKHAR MANTHA, J.)